

**CENTRAL ELECTRICITY REGULATORY COMMISSION  
NEW DELHI**

**Petition No. 154/MP/2015**

Subject : Petition seeking adjudication of disputes between Adani Power Limited and Gujarat Urja Vikas Nigam Limited regarding the payment for electricity supplied by Adani Power Limited prior to Scheduled Commercial Operation Date.

Date of hearing : 15.9.2016

Coram : Shri Gireesh B. Pradhan, Chairman  
Shri A.K. Singhal, Member  
Shri A.S. Bakshi, Member  
Dr. M.K. Iyer, Member

Petitioner : Adani Power Limited

Respondent : Gujarat Urja Vikas Nigam Limited

Parties present : Shri Gaurav Dudeja, Advocate, APL  
Shri M.G. Ramachandran, Advocate, GUVNL  
Ms. Ranjitha Ramachandran, Advocate, GUVNL  
Shri S.K. Nair, GUVNL

**Record of Proceedings**

Learned counsel for the petitioner submitted that arguing counsel in the matter is not available due to personal difficulty and requested to adjourn the matter for one week. Request was allowed by the Commission.

2. The petition shall be listed for hearing on 27.9.2016.

By order of the Commission

**Sd/-**  
(T. Rout)  
Chief (Law)